

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA No.708/2018 IA No.234/2019 IA No.921/2019 in CP (IB) No.198/9/HDB/2017</b>
<b>NAME OF THE COMPANY</b>	<b>Nawa Engineers Consultants Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Bay-Forge Pvt Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Nawa Engineers Consultants Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**IA (IBC) 708/2018**

At request of the Counsel for the Petitioner, post on 21.04.2023.

**IA (IBC) 234/2019 and IA (IBC) 921/2019**

None appears for the Applicant. Post on 21.04.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**